

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF KHF COMPONENTS PRIVATE LIMITED

1.	Name of Corporate Person	KHF Components Private Limited
2.	Date of incorporation of Corporate Person	11/12/2000
3.	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U29199KA2000PTC028257
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	#303, Fair Haven Apartments No. 2, St. Johns Road Bangalore-560042, Karnataka
6.	Liquidation commencement date of the Corporate Person	15.03.2021
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. Nurani Subramanian Suryanarayanan Address: Tower 6, Flat 204, Sky City Apartments, Ambattur Vanagaram Road, Vanagaram, Chennai – 600095 E-mailaddress: suri_nar@hotmail.com/suripar88@gmail.com Contact No: 9789098947 Registration No: IBBI/IPA-002/IP-N00379/2017-2018/11122
8.	Last date for submission of claims	15.04.2021

Notice is hereby given that KHF Components Private Limited has commenced voluntary liquidation on 15.03.2021.



The stakeholders of KHF Components Private Limited are hereby called upon to submit proofs of their claims, on or before 15.04.2021 to the Liquidator at the address mentioned against item 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator


Nurani Subramanian Suryanarayanan
Liquidator

Date: 15.03.2021

Place: Bangalore



From: Himani Arora <himani.arora@icsi.edu>
Sent: Monday, March 22, 2021 10:51 AM
To: IBBI IP Division
Cc: Nitin Satija; suryanarayanan Subramanian
Subject: Request for address change_Nurani Subramanian Suryanarayanan
Attachments: RE: Change of Residential Address - Regn No. IBBI/IPA-002/IP-N00379/2017-18/11122

Dear Sir,

Please note that a request from Insolvency Professional namely Mr. Nurani Subramanian Suryanarayanan (**IBBI/IPA-002/IP-N00379/2017-2018/11122**) for change of address has been received.

Records to Modify: Address

Old Records

Address: Flat V-II, Silver Palm Apts, 340/1, Bajanai Koil Street, Padi, Chennai, Tamil Nadu -600050

New Records

Address: Tower 6, Flat 204, Sky City Apartments, Ambattur-Vanagaram Road, Opp to M Convention Center, Vanagaram, Chennai, Tamil Nadu- 600095.

ICSI IIP has already updated the records. Request you to please update at your end.

A copy of the mail along with address proof has been attached for reference.

Regards,

Himani Arora | Research Associate
ICSI Institute of Insolvency Professionals
(Subsidiary of ICSI & Insolvency Professional Agency of IBBI)
Email: himani.arora@icsi.edu | <http://www.icsiip.com>

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